

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 27393/2019

(Arising out of impugned final judgment and order dated 16-09-2019 in SAD No. 407/2019 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

THE STATE OF UTTAR PRADESH & ORS.

Petitioner(s)

VERSUS

AKSHAIBAT SINGH

Respondent(s)

(FOR ADMISSION and I.R.)

Date : 29-04-2024 This petition was called on for mentioning today.

CORAM : HON'BLE MR. JUSTICE J.K. MAHESHWARI
HON'BLE MR. JUSTICE SANJAY KAROL

For Petitioner(s) Mr. Sanjay Kumar Tyagi, AOR

For Respondent(s) Mr. Anand Shankar Jha, AOR (Mentioned by)

UPON being mentioned by counsel the Court made the following
O R D E R

This matter was mentioned by learned counsel for the respondent.

List the matter in the month of August, 2024.

(JAYANT KUMAR ARORA)
ASTT. REGISTRAR-cum-PS

(VIRENDER SINGH)
BRANCH OFFICER